

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-104**  
IB-2674(ND)/2019

**IN THE MATTER OF:**

Mr. Salil Deep Sachan

Vs. .

M/s Rudra Buildwell Constructions Pvt.Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 05.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent :

For the Intervener :

**ORDER**

Matter called. No representation on behalf of both the sides. Matter stands adjourned.

List the matter on 13<sup>th</sup> April, 2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**